

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

**Review Petition No.70/2007
in
Petition No.24/2007**

In the matter of

Review of the order dated 7.3.2007 in Petition No. 24/2007.

And in the matter of

Refusal No 131 of 25.1.2007 by the Western Regional Load Despatch Centre of the open access application filed by Tata Power Trading Company Limited for transmission of 27 MW power through Eastern Regional Load Despatch Centre and Orissa State Load Despatch Centre from Nava Bharat Ventures Ltd, on the ground of "No consent from OPTCL".

And in the matter of

Nava Bharat Ventures Ltd, Hyderabad

.....Petitioner

V E R S U S

1. Western Regional Load Despatch Centre, Mumbai
2. Eastern Regional Load Despatch Centre, Kolkata
3. Orissa Power Transmission Corporation Ltd, Bhubaneswar
4. Grid Corporation of Orissa Ltd, Bhubaneswar
5. Eastern Regional Power Committee, Kolkata
6. Tata Power Trading Company Ltd, Mumbai

.....Respondents

Following were present:

1. Shri K.Gopal Choudhary, Advocate, NBL
2. Shri S.S.Barpanda, ERLDC
3. Shri R.K.Dutta, WRLDC
4. Shri R.K.Mehta, Advocate, OPTCL
5. Ms Suman Kukrety, Advocate, OPTCL
6. Shri B.N.Mahapatra, OPTCL
7. Shri Santosh Kumar, OPTCL

**ORDER
(DATE OF HEARING: 5.7.2007)**

The application has been made for review of order dated 7.3.2007 in Petition No.24/2007.

2. Heard Shri Gopal Choudhary, Advocate for the petitioner and R.K.Mehta, Advocate for the OPTCL.

3. Learned counsel for the petitioner has requested for a short adjournment. Shri R. K. Mehta, Advocate for OPTCL also sought time to file surrejoinder to the rejoinder filed by the petitioner.

4. Time prayed for by the learned counsel allowed. At the request of the learned counsel for the parties list for further hearing on 14.8.2007.

**sd-/
(R. KRISHNAMOORTHY)
MEMBER
New Delhi dated the 5th July 2007**

**sd-/
(BHANU BHUSHAN)
MEMBER**